

Order dated: 29.06.2009

Coram: Hon'ble Mr. Justice K. Thankappan, M(J)
Hon'ble Mr. C.R.Mohapatra, M(A)

Heard Mr. T.Rath, Ld. Counsel for the applicant and
Mr. S. Mishra, Ld. A.S.C. appearing for the Respondents on notice.

2. By this O.A., the applicant wants to have a transfer to
a place of his choice. However, the matter has been already
represented since 27.05.2009. The reason for such request is also
contained in Annexure-A/7 representation.

3. In the above circumstances, after having considered
the reasons stated in the representation as well as on the grounds
urged in the O.A., it is only proper for this Tribunal to direct the
Chief Post Master General, Orissa Circle, Bhubaneswar,
Respondent No.1 to consider Annexure-A/7 representation and
take a decision at the earliest.

4. The applicant has clearly stated in Annexure-A/7 that
the post at the station to which he wants to be posted is still vacant
and nobody is also interested to come there. That apart, the post
office belongs to his own village.

5. In the above circumstances, we direct the first
Respondent to consider Annexure-A/7 and pass appropriate order
within a reasonable time, at any rate within 30 days of the receipt
of a copy of this order. *Till a final decision is taken on 17/7
the said post shall not be filled up*

6. A copy of this O.A. and other documents may also be
furnished to the first Respondent by the applicant for
implementation of the order

7. O.A. is accordingly disposed of. No costs.

Member (Admn.)

Member (Judl.)